



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28-2-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**


C.P No./or CA No.	T.P No.	Purpose	Section	Name of the Parties
CP76/14	70/16	Hearing	397/ 398	Murugayah Kanapasthy & 2 others Vs Malind Properties Pvt Ltd & 5 others

SL.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION	REPRESENTATION BY WHOM (Petitioner _____ Respondent)	SIGNATURE
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1.	U. LAKSHMOJI RAO 94483 1283.		- Self. R 6	
2)	Praya Ranganatha 9620048880		- R1 R2 R3	

Counsel for Respondents 1 to 10 filed 2 sets of copies. Counsel for petitioner is present. He undertakes to file 2 sets of copies. Notice to R-13 is not taken out. Counsel for Petitioner is directed to service ^{notice} on R-13. He has to collect notice from the Registry. Counsel for R-14 and R-15 is absent. He is directed to file 2 sets of copies.

Posted to 04.04.2017.



MEMBER (J)

MEMBER (A)


Counsel for Petitioner is absent. No representation for petitioners. R-6 is present in person. Representative of R-1 to R-3 and R-5 is present. Fresh notice to R-4.

It is reported by R-6 and also representative of R-1 to R-3 and R-5 that the matter is under compromise and requested time for reporting settlement.

Posted to 05.04.2017.



MEMBER (J)



MEMBER (F)